

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1036/2019

M/S. MAWANA SUGARS LIMITED & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.122024/2019-EX-PARTE STAY and IA No.122025/2019-EXEMPTION FROM FILING O.T.)

WITH

W.P.(C) No. 1051/2019 (X)

(FOR ADMISSION and IA No.123099/2019-EXEMPTION FROM FILING O.T.)

Date : 23-08-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. P.K. Bhalla, Adv.
Mr. Praveen Kumar, AOR

Mr. Sanjeev Kumar Singh, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Raghavendra Pratap Singh, Adv.
Mr. Shighra Kumar, Adv.
Mr. Sushil Trivedi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Applications seeking exemption from filing Official
Translation are allowed.

Issue notice.

Tag with SLP (C) Nos. 10501-10511 of 2019.

(R. NATARAJAN)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR